

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 519 of 2020

IN THE MATTER OF:

**Rajnish Jain, Promoter Stakeholder
And Managing Director of Suspended Board
Of Directors.**

...Appellant.

Versus

Anupam Tiwari & Anr.

...Respondents.

Present:

For Appellant: Mr. Neelambar Jha, Advocate.

For Respondent: Mr. DN Awasthi, Advocate for RP.

Mr. Abhishek Kumar Tripathi, Advocate for R-3.

ORDER
(Virtual Mode)

09.11.2020 Parties may file brief Written-Submissions not more than three pages in support of their oral submissions, they are making within one week.

Reserved for Judgment.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)